

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
LOK SABHA**

**UNSTARRED QUESTION NO. 4202.
TO BE ANSWERED ON MONDAY, THE 12TH DECEMBER, 2016.**

PERFORMANCE OF STATES UNDER MAKE IN INDIA PROGRAMME

**4202. SHRI DEVUSINH CHAUHAN:
SHRI CHANDRAKANT KHAIRE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of top ten States contributing most towards production in the country under 'Make in India' programme, rank-wise;
- (b) the name of the sector in which top most contribution has been made by the said States and the details of contribution made by the other States under the said programme;
- (c) whether the States are holding meeting with the investors under the said programme;
- (d) if so, the names of States where meetings have already taken place;
- (e) whether the Government proposes to grant financial package to these States; and
- (f) if so, the details thereof, State/UT-wise?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** The 'Make in India' initiative launched on 25th September, 2014 aims at promoting India as an important investment destination and a global hub in manufacturing, design and innovation. It is not a specific scheme but a broader nation building initiative to create a conducive environment for investment, development of modern and efficient infrastructure, opening up new sectors for foreign investment and forging a partnership between Government and industry through a positive mind set. Hence, no details regarding production under Make in India can be provided. However, States may be ranked in terms of investment reported under Industrial Entrepreneur Memorandum (IEM) implemented. As per data available in this regard, for the period from 01-01-2015 to 31-10-2016, details of IEM implemented in top 10 States (on the basis of investment reported) is at **Annexure-I** and details of other States is given at **Annexure-II**. Sectors contributing most in term of investment reported under IEM implemented are Metallurgical Industries, Electrical Equipment, Textile, Sugar and Cement and Gypsum.
- (c) & (d):** Details of steps taken by States under Make in India initiatives are not centrally maintained.
- (e)** No, Madam.
- (f)** Does not arise.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4202 FOR ANSWER ON 12.12.2016.

TOP TEN STATES IN TERMS OF INVESTMENT UNDER INDUSTRIAL ENTREPRENEUR MEMORANDUM (IEM) IMPLEMENTED DURING 01.01.2015 TO 31.10.2016

S.No.	Name of State	01.01.2015 to 31.10.2016	
		Numbers Filed	Investment (Rs.Cr)
1	Maharashtra	131	58739
2	Karnataka	55	21741
3	Madhya Pradesh	69	19313
4	Andhra Pradesh	111	13252
5	Gujarat	157	10504
6	Rajasthan	44	10500
7	West Bengal	54	4015
8	Tamil Nadu	20	3330
9	Uttarakhand	32	2798
10	Telengana	23	2696

Note: Above data are in respect of industrial units not covered by compulsory licence and having investment in plant and machinery exceeding Rs.10 crore.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4202 FOR ANSWER ON 12.12.2016.

OTHER STATES IN TERMS OF INDUSTRIAL ENTREPRENEUR MEMORANDUM (IEM) IMPLEMENTED DURING 01.01.2015 TO 31.10.2016

S.No.	Name of State	01.01.2015 to 31.10.2016	
		Numbers Filed	Investment (Rs.Cr)
1	Andaman & Nicobar	0	0
2	Arunachal Pradesh	0	0
3	Assam	25	1365
4	Bihar	15	1462
5	Chandigarh	0	0
6	Chhattisgarh	9	2642
7	Dadra & Nagar Haveli	8	357
8	Daman & Diu	4	113
9	Delhi	0	0
10	Goa	3	66
11	Haryana	17	1351
12	Himachal Pradesh	10	315
13	Jammu & Kashmir	1	648
14	Jharkhand	1	345
15	Kerala	3	82
16	Lakshadweep	0	0
17	Manipur	0	0
18	Meghalaya	5	858
19	Mizoram	0	0
20	Nagaland	0	0
21	Orissa	3	1307
22	Puducherry	1	12
23	Punjab	13	1056
24	Sikkim	9	680
25	Tripura	3	47
26	Uttar Pradesh	29	2238

Note: Above data are in respect of industrial units not covered by compulsory licence and having investment in plant and machinery exceeding Rs.10 crore.
